

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2936

ANSWERED ON:10.08.2001

TAX EXEMPTION TO STEEL INDUSTRY

ASHOK ARGAL;BRAJ MOHAN RAM;RAGHURAJ SINGH SHAKYA;SURINDER SINGH BARWALA

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the steel industries manufacturing steel pipes meant for export are availing hundred percent exemption on import of the raw material for manufacturing the said pipes;
- (b) if so, the total number of steel companies and their names which imported raw material during the last two years and total quantum of raw material imported and the value of th exemption given by the Government on such imports;
- (c) the number and the names of the steel companies, which availed of the exemption but pipe specimens of which were rejected by other countries, which placed order with these companies for pipes earlier also;
- (d) whether the Government are providing exemption on import of raw material even now to the steel companies, whose specimens have been rejected; and
- (e) if so, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE. N. RAMACHANDRAN)

(a), (b), (c), (d) & (e): The information is being collected and will be laid on the Table of the House.